

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3959

ANSWERED ON:19.12.2011

PENDING PROPOSAL OF GUJARAT UNDER CRF/ISC & EI

Jardosh Smt. Darshana Vikram;Kanubhai Patel Jayshreeben

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

(a) whether the sanction limit for road projects of Gujarat under Central Road Fund (CRF) and Inter-state Connectivity and Economic Importance (ISC&EI) schemes has been reduced considerably in comparison to other States and not a single work from Gujarat has been approved under the said schemes during 2010-11;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether any proposals for improvement of roads under CRF and ISC&EI from the State Government of Gujarat are pending with the Union Government for approval;

(d) if so, the details thereof during each of the last three years and the current year alongwith the reasons for their pendency; and

(e) the time by which these pending proposals are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) No, Madam. Thirty six works amounting to Rs. 200.81 crore have been sanctioned under Central Road Fund during 2010-11 in the State of Gujarat.

(b) Does not arise.

(c) No, Madam. There is no proposal pending in the Ministry under Central Road Fund (CRF)/ Inter State Connectivity & Economic Importance (ISC & EI) schemes.

(d)&(e) Do not arise.